

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No.416/99

Thursday this the 23rd day of September, 1999

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN  
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

M.K. Sharaf,  
Kuzhivilakathu Puthen Veedu,  
Nemom, Trivandrum.

...Applicant

(By Advocate Mr. Sasidharan Chempazhanthiyil (rep.))

Vs.

1. Sub Divisional Engineer,  
Microwave Maintenance,  
Pongumodu, Medical College PO,  
Trivandrum.11.
2. General Manager,  
Telecom, Trivandrum.
3. Chief General Manager,  
Telecom, Kerala Circle,  
Trivandrum.
4. Sub Divisional Officer  
Phones (West I), Sreevaraham,  
Trivandrum.
5. Sub Divisional Engineer  
Telecom (External)  
Chalai, Trivandrum.

...Respondents

(By Advocate Ms. P. Vani, ACGSC)

The application having been heard on 23.9.99, the Tribunal on the same day delivered the following:

O R D E R

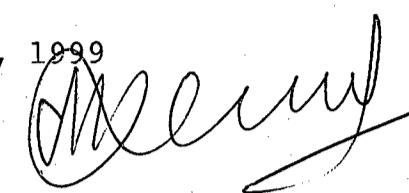
HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application was taken up for hearing today, learned counsel appearing for the applicant submits that the applicant wishes to withdraw this application with liberty to pursue his

grievances, if any available under law. Granting such liberty, the application is closed as withdrawn. No order as to costs.

Dated the 23rd day of September, 1999

  
G. RAMAKRISHNAN  
ADMINISTRATIVE MEMBER

  
A.V. HARIDASAN  
VICE CHAIRMAN

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